

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.16579 of 2020

Shri Prafulla Samantara

....

Petitioner

Mr.Iswar Mohanty, Advocate

-versus-

State of Odisha

....

Opposite Party

Mr.M.S. Sahoo, A.G.A.

CORAM:

THE CHIEF JUSTICE

JUSTICE B. P. ROUTRAY

ORDER
20.09.2021

Order No.

I.A. No.9792 of 2021

15.

1. Mr.M.S. Sahoo, learned Additional Government Advocate prays for and is granted four weeks time to file counter.

W.P.(C) No.16579 of 2020

2. A further affidavit be filed by the Principal Secretary, Food and Supplies and Consumer Welfare Department in response to a specific direction of this Court in its order dated 12th April, 2021 to increase the coverage of the NFSA and SFSS with every passing month. The affidavit will indicate what the latest position is in this regard.

3. The affidavit be filed within four weeks with an advance copy to learned counsel for the Petitioner, who is permitted to file a response thereto before the next date.

4. List on 25th November, 2021.

5. An urgent certified copy of this order be issued as per rules.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge

